GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA
STARRED QUESTION NO. 122
TO BE ANSWERED ON 27th November, 2019

RECRUITMENT IN ARMY

*122. SHRI HARISH DWIVEDI:
Will the Minister of DEFENCE j{kk ea=h
be pleased to state:

(a) whether the recruitment in the Army is conducted on the basis of the population of a State;
(b) if so, the details thereof including the percentage of population of a State eligible to be recruited along with the reasons therefor;
(c) the time since when the said rule has been in place;
(d) whether the said rule is uniformly applicable to all the States; and
(e) if so, the details thereof?

A N S W E R

MINISTER OF DEFENCE (SHRI RAJNATH SINGH)

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(a) to (e): A Statement is laid on the Table of the House.

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(a) to (e): Recruitment in the Indian Army is based on annual wastage rate, the Recruitable Male Population (RMP) of States/UTs as well as intake pattern of previous years into the Army.

RMP is reckoned as 10% of the total male population of the State/UT, based on the Census of India Report 2011. RMP Factor for a State/UT is calculated as the proportion of RMP of the State/UT to the RMP of India.

This policy is being implemented since 1966 and is uniformly enforced in all the States/UTs.